

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW NO. 46 OF 2020

Chairman Bal Gyan Vikas Education Society Petitioner

V e r s u s

State of Goa & Ors. Respondents

Mr. C. Padgaonkar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent nos. 1 to 4.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 3rd November, 2020

P.C.

1. Mr. S. D. Lotlikar, learned Senior Counsel for the petitioner, on the basis of instructions from the petitioner, seeks leave to withdraw this petition with liberty to pursue the matter with the Department.

2. Accordingly, leave is granted with liberty as prayed for.

3. The petition is disposed off accordingly.

M. S. JAWALKAR

M. S. SONAK, J.

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